

[English]

Power Load Despatch Facilities

*576. SHRI AJOY MUKHOPADHYAY: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state

(a) whether the Government have any proposal to augment the existing load despatch facilities including grid management and communication facilities to avoid recurrent grid disturbances.

(b) if so, the details thereof, and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) (a) Yes, Sir

(b) The Load Despatch functions are organised in a two-tier manner, in every region. The States have State level Load Despatch Centres, these State level Centres are linked to the Regional Load Despatch Centres to carry out their operations. The State Load Despatch Centres are operated by State Electricity Boards. The Regional Load Despatch Centres are operated by Central Electricity Authority. The Load Despatch Centres basically deal with supply and demand management of power and maintain system parameters like frequency, voltage, etc. within limits. The Government is taking steps to augment these facilities at Load Despatch Centres and to improve communication facilities. In addition, steps are also being taken to improve the grid management technique which is an on-going process. Schemes to augment the above facilities at the Load

Despatch Centres, both at the Regional and State level, have been drawn up for the Northern, Eastern, Southern and North-Eastern regions. Similar exercise has been initiated for the Western region. While the scheme for the Northern region is under advance stage of implementation, the schemes for Eastern, Southern and North-Eastern regions are under various stages of processing.

(c) Does not arise

Conference of Power Ministers of States

*577 SHRI ATAL BIHARI VAJPAYEE Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state

(a) whether a conference of State Power Ministers was held in New Delhi in February 1991.

(b) if so, the subjects discussed at the Conference and the suggestions made; and

(c) the steps proposed to be taken to implement the suggestions?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) (a) and (b) A Conference of Chief Ministers and Power Ministers was convened by the then Prime Minister on the 19th February, 1991 to discuss the role of the State Electricity Boards (SEBs) in power development and the measures that need to be taken to improve their performance and financial viability.

The main suggestions made at the Conference related to making the SEBs function on commercial lines to